

F.No.404/153/75-IIIC
Centr l Board of Direct Taxes

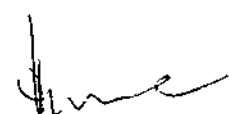
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New Delhi, the 13th November, 1975.

CORRECTIVE

No. 1152 (F.No.404/153/75-IIIC): In Board's order No. 1113 (F.No.404/153/75-IIIC) dated 1st October, 1975 for the words, brackets and figures figures "sub-clause (iii) of clause (4) of section 2 of" shall be substituted by the words and figures, namely:-

"rule 6 of"


(V.P. Mittal)
Secretary, Central Board of Direct Taxes

Copy forwarded to:-

1. The Commissioner of Income-tax, Amritsar I, Amritsar with reference to his letter No.4227 dated 10th September, 1975.

2. The bulletin section of (I.P.S.), New Delhi(1 copy)

Secretary, Central Board of Direct Taxes